

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4315**

TO BE ANSWERED ON THE 29TH MARCH, 2022/CHAITRA 8, 1944 (SAKA)

PURCHASE OF PROPERTIES IN JAMMU AND KASHMIR

4315. SHRI HAJI FAZLUR REHMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people from outside the Union Territory (UT) of Jammu and Kashmir who have bought property in this UT after the abrogation of Article 370; and

(b) the areas where the said properties have been bought?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): As per the information provided by the Government of Jammu and Kashmir, 34 persons from outside the Union Territory (UT) of Jammu and Kashmir (J&K) have bought properties in UT of J&K after abrogation of Article 370. The properties are located in Jammu, Reasi, Udhampur and Ganderbal districts.
